

GLASS BLOWING EXPERT

*1295. **Shri R. S. Diwan:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state the number of persons who have been trained in the **National Physical Laboratory, New Delhi** by the **Glass Blowing Expert** since his appointment?

The **Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya):** Eleven workers, including glass blowers, mechanics and apprentices, have so far been trained by the **Glass Technologist**.

Shri R. S. Diwan: May I know whether there is any effort on the part of Government to find experts in glass technology in **Calcutta or Bombay**?

Shri K. D. Malaviya: This gentleman, **Mr. Franz Kiss** is reported to be a glass technologist of special ability, and he is here to give training to our people. I do not think we have in our country a glass expert of such ability.

Shri R. S. Diwan: Have our Government tried to send any Indian expert to foreign countries to get perfect knowledge in this, as the **Tata Research Institute of Bombay** have done?

Shri K. D. Malaviya: I do not know anything about the effort of the **Tata Research Institute**. Surely, our people must have made efforts, and they have chosen the best expert for us.

CANTEEN STORES DEPARTMENT

*1296. **Shri Gidwani:** Will the Minister of **Defence** be pleased to state:

(a) whether the employees of the **Canteen Stores Department (India)** are entitled to free medical aid and gratuity etc.; and

(b) which other categories of Civil employees of the **Defence Services** are entitled to this aid?

The **Deputy Minister of Defence (Sardar Majithia):** (a) The Department has medical officers at stations

where its depots are located for rendering free medical advice/consultation.

(b) All categories of civilian personnel paid from the **Defence Services Estimates** are entitled to such aid. The employees of the **Canteen Stores Department**, however, are not paid from these Estimates and are not Government servants.

Shri Gidwani: May I know whether the **Canteen Stores Department** employees are considered on a par with the other civilian employees, and if so, whether they are on a permanent cadre?

Sardar Majithia: As I said, this is a registered concern. The **Canteen Stores Department** is a registered concern, and a commercial concern too.

Shri Gidwani: Will not Government consider the question of making them permanent, so that they may have security of service, as the **Department** is now a paying and also a permanent concern?

Sardar Majithia: That question is under the consideration of Government at the moment.

Shri Bhagwat Jha Azad: In view of the fact that the employees of this concern are getting free medical aid, and are under the **Defence Ministry**, may I know what are the reasons for not giving them the permanent status of a government employee?

Sardar Majithia: I have already replied to that part of the question. This is a registered concern, and it is not, in that way, under the **Defence Department**, although it is true that I along with the **Secretary** and other members are on the **Board of Control**.

वन सहकारी समितियां

*१२९७. श्री रमचमन सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आदिवासियों के आर्थिक कल्याण के लिये किन किन राज्यों में वन सहकारी समितियां बनाई गई हैं ;

(ख) इन सहकारी समितियों से आदिवासियों को कहां तक लाभ प्राप्त हुआ है ; और

(ग) क्या विन्ध्य प्रदेश सरकार ने ऐसी समितियां बनाई हैं या बनाने का विचार करती हैं ?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). The constitution of local co-operative.....

श्री रनवमन सिंह : हिन्दी में जवाब दीजिये ।

Shri Datar: With your indulgence, I shall try in Hindi.

Mr. Speaker: He may read the answer in English and then give the substance in Hindi.

Shri Datar: (a) to (c). The constitution of local co-operative societies in any sphere is entirely a matter for the State Governments. Government of India are not, therefore, aware of the States in which Forest Co-operative Societies have been constituted except that the Government of Bombay included this year in their schemes for Central grant under article 275 (1) of the Constitution, a scheme for giving financial assistance to Forest Labourers' Societies. These Societies were started in Bombay only in October 1953. It is, therefore, yet too early to say whether the Adivasis have been benefited through these Societies, and if so, to what extent.

Now, I shall try to answer in Hindi.

Mr. Speaker: The hon. Minister, Shri K. D. Malaviya will answer in Hindi.

प्रकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्रालय में मंत्री (श्री क० डी० मालवीय): (क) से (ग)। किसी भी क्षेत्र में इन सहकारी समितियों का संगठन करना स्टेट गवर्नमेंटों का काम है। इसीलिए भारत सरकार को यह सूचना नहीं है कि किन राज्यों में ये जंगलाती सहकारी समितियां बनायी गयी हैं। हां, बम्बई की सरकार ने इस साल अपनी योजनाओं में एक

योजना जंगलों में काम करने वाले श्रमिकों की समितियों को आर्थिक सहायता देने की शामिल कर ली है, जिस के लिये केन्द्रीय सरकार संविधान की धारा २७५ (१) की नीति के अनुसार अनुदान देगी। ये समितियां बम्बई में अक्टूबर सन् १९५३ में चलायी गयी थीं। इसीलिये आदिवासियों ने इनसे अभी तक कितना लाभ उठाया है यह कहना कल्ल अब वक्त है और यह भी नहीं मालूम है कि किस हद तक इन समितियों का संगठन हो चुका है।

श्री रनवमन सिंह : जिन राज्यों में अभी तक ये समितियां नहीं बनायी गयी हैं उन राज्यों के आदिवासियों का किन किन तरीकों से लाभ पहुंचाया जाता है ?

Mr. Speaker: In places where these societies have not been created, how are the Adivasis helped?

Shri Datar: If there are no societies at all, then other methods are adopted, and in certain cases, Government themselves make loans and grants.

श्री क० डी० मालवीय : जहां सहकारी समितियों का संगठन नहीं हुआ है वहां केन्द्रीय सरकार स्वयं प्रत्यक्ष रूप से सहायता कर सकती है।

श्री रनवमन सिंह : वह कौन कौन से राज्य हैं जहां यह समितियां अभी तक नहीं बनी हैं।

श्री दातार : नोटिस की जरूरत है।

श्री भक्त वरुण : चीफ प्लानिंग कमिशन ने इन इन श्रमिक संघों को बन-उद्योग के लिये बहुत महत्वपूर्ण बतलाया है। क्या मैं जान सकता हूं कि जिस तरीके से कि, बम्बई राज्य में यह समितियां बढ़ी सफल रही हैं उसको ईसते हुए उत्तर प्रदेश और दूसरे राज्यों की सरकारों को इस बारे में कोई सलाह दी जा रही है ?

श्री दातार : बम्बई गवर्नमेंट इस पर विचार कर रही है।